

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER** : Rst.A(IBC)/7/(CHE)/2024  
**PETITION NUMBER** : CP(IB)/236/2022  
**NAME OF THE APPLICANT** : Small Industries Development Bank of  
India  
**NAME OF THE RESPONDENT(S)** : R Sripriya  
**UNDER SECTION** : Sec 48(2) r/w Rule 11 of NCLT Rules, 2016  
-----

**ORDER**

Ld. Counsel Mr. Dev Eshwaar for the Applicant.

This Application is for restoration of company petition CP(IB)/236/2022 and setting aside the dismissal order dated 30.05.2024.

Applicant is directed to serve copy of the Application on both the Respondent and file AOS.

List the Application for **appearance / reply / hearing on 18.07.2024.**

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

**Sd/-**  
**SANJIV JAIN**  
**Member (Judicial)**

phk